

23

V. Sanyasi -Vrs- UOI

Admission Sl.No.02  
O.A. No.260/00767/14

Order dated 11<sup>th</sup> March, 2015.

CORAM  
HON'BLE SHRI A. K. PATNAIK, MEMBER (J)

.....

During mention hour on the prayer made by Mr. A. Kanungo, learned counsel appearing for the applicant the O.A. is allowed to be withdrawn. He has filed a Memo to this effect. Accordingly, the O.A. is disposed of being withdrawn. Mr. S.K. Ojha, Ld. Panel Counsel appearing for the Respondents/Railways is present and heard.

  
MEMBER(J)

K.B.